

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

Wednesday the fifteenth day of March  
ONE THOUSAND NINE HUNDRED AND EIGHTY NINE

: PRESENT :

THE HON'BLE MR. B.N. JAYA SIMHA : VICE-CHAIRMAN  
AND  
THE HON'BLE MR. D. SURYA RAO : MEMBER (JUDL.)

ORIGINAL APPLICATION NO. 775 OF 1987

BETWEEN:-

AND

1. N.S.N. Brahma Chary	21. Ch.V. Satyanarayana
2. N. Sarat Kumar	22. A. Satyanarayana
3. P. Hanikishan	23. K. Madhava Rao <sup>Applicants</sup>
4. A. Siva Satyanarayana	24. K.N. Krishna Rao
5. P. Sambasiva Rao	25. D. Suresh Kumar
6. P. Devanand	26. A. Azad Kumar
7. T. Ramesh Babu	27. A.V.V. Prasad
8. K. Elavarai Prasad	28. R.S.C. Bose Babu
9. Ch.V. Subbarao	29. N.V.R. Lakshmana Rao
10. B. Ramachandra Rao	30. P. Vijayakumar
11. G. Subba Rao	31. V.V. Krishna Rao
12. K. Neela Raju	32. P.S. Satya Prasad
13. P.V. Prabhakar Rao	33. B. Parvathiesam
14. B. Veeraraghavulu	34. D. Nageswara Rao
15. V. Purushothama Rao	35. V. Ravindra Babu
16. L. Chandrasekhara Rao	36. K. Nagabushanam <sup>Respondents</sup>
17. B. Venkateswari	37. V. Raju
18. P. Raji Ratna Raju	38. K. Prasad
19. D. Satyanarayana Murthy	39. Ch. Bhavanarayana
20. A. Nagendra Prasad	40. B.V. Nageswara Rao <sup>Applicants</sup>

And

1. The General Manager, South Central Railway, Rail Nilayam, Secunderabad.
2. The Deputy Chief Mechanical Engineer, Wagon Workshop, South Central Railway, Guntupalli, Krishna District <sup>Respondents</sup>

ORDER OF THE TRIBUNAL

The applicants herein are direct recruits for the posts of Skilled Grade-III Welders in the Wagon Workshop, Guntupalli in Andhra Pradesh. It is contended that the Wagon Workshop was started in the year 1974 and for the purpose of recruitment of staff, options were called for from the staff working in loco sheds, Garrage and wagon depots of the Mechanical Department and in the Railway Mechanical Works, Lalaguda, Hubli and Kurdwadi. These options were called for 9 times between 19.6.1974 and 13.9.1981. The applicants state that they are all I.T.I. Trade Apprentices who were selected in June 1980 and absorbed in the month of December 1980 against 25% quota reserved for direct recruits. It is their case that the seniority should be fixed on the basis of the date of entry into the grade. In 1984, since certain matters for preparation of the combined seniority list between the direct recruits and the departmental promotees was not made clear, the General Manager issued certain instructions on 20.2.1985. The applicants contend that the seniority list prepared in 1984 does not conform to the instructions issued. The promotees got promotion under the above two categories even though years after the direct recruits entered the grade, they are shown in the seniority list as seniors to the applicants. The applicants have submitted objections to the ~~xxxxxx~~

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seniority list dated 18.9.1986 but the administration is proceeding to make promotions on the basis of the said seniority list without disposing of their objections. The applicants, therefore, seek a direction to the respondents to prepare a seniority list of Class-III skilled Welders of Wagon Workshop, Rayanapadu in respect of direct recruits on the basis of their entry into skilled grade and further direct the respondents while interpolating promotees from the lower grades, either under promotional quota or under limited departmental competitive examination quota, to show them below the direct recruits if the promotees were promoted ~~if~~ in the Workshop or transferred to the Workshop after the appointment of the direct recruits.

2. We have heard the learned counsel for the applicants Shri P.Krishna Reddy and the learned Standing counsel for the respondents Shri N.R.Devaraj, SC for Railways. On similar contentions raised in regard to the preparation of the seniority list amongst the optees under various option letters issued at various times and the direct recruits, in O.A.No. 387 of 1987, we have given certain directions relating to regularising the seniority ~~fix~~ of all these persons. The decision rendered therein will also apply to this case and the seniority of promotees will be determined in accordance with the directions contained in the above mentioned case. ~~and~~ The seniority of the direct recruits will be reckoned (from

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the date of their joining in the workshop. With these directions, the application is disposed of. There will be no order as to costs.

Dictated in the open court.

*B.N.Jayasimha*  
(B.N.JAYASIMHA)  
Vice Chairman

*D.Surya Rao*  
(D.SURYA RAO)  
Member (Judl.)

Dated: 15th March, 1989.

*S. L. Rao*  
Deputy Registrar (CJ)  
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To vsn

1. The General Manager, South Central Railway,  
Rail Nilayam, Secunderabad.
2. The Deputy Chief Mechanical Engineer,  
Wagon Workshop, South Central Railway,  
Guntupalli, Krishna District.
3. One copy to Mr. P. Krishna Reddy, Advocate  
3-5-829, Himayatnagar, Hyderabad.
4. One copy to Mr. N. R. Devaraj, Standing Counsel  
for Railways, Hyderabad.
5. One spare copy.

*S. L. Rao*  
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